

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 25th APRIL, 2024, 10:30 A.M.

**IA (Comp. Act./2/GB/2021
In CP /2/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Union Of India Vs Purbanchal Rolling Mills And Industries Pvt. Ltd.
Under Section	U/s 241/242/246/ 339 of Companies Act, 2013

For Petitioner (s) : Mr. S. S. Roy, Adv.

For Respondent (s) : Mr. D. Das, Adv.

ORDER

IA (Comp. Act/2/GB/2021

Ld. Counsel Mr. S. S. Roy appears on behalf of the Petitioner. Respondents are represented by Ld, Counsel Mr. D. Das. It is brought to notice that a connected matter has been appealed before the Hon'ble Supreme Court and is slated to be listed in the month of August, 2024 and further that its outcome shall have bearing on this matter.

In view of the same, matter adjourned to **03.09.2024**.

CP/02/GB/2021

In view of Order passed today in **IA (Comp. Act./2/GB/2021**, matter adjourned to **03.09.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)